

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.09.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
TCP(IB)No.106/9/AMR/2019	IA(IBC)/226/2022, IA(IBC)/174/2022 in IA(IBC)/75/2022, IA(IBC)/75/2022	U/s. 60(5) r/w Rule 11 of NCLT Rules	CMR Transport Company Pvt Ltd

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

IA(IBC)/174/2022 in IA(IBC)/75/2022:

The Applicant is already a party in IA(IBC) No.75/2022. Hence, for getting instructions on continuing the IA, list the matter on 21.10.2022.

IA(IBC)/226/2022 & IA(IBC)/75/2022:

Ms.J.V.L.Bharati, Counsel for the Liquidator is present. List the matter on 21.10.2022.

SD/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**